

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 203/TT/2016

Subject : Determination of transmission tariff from COD to 31.3.2019 for 400 kV D/C Meja-Allahabad transmission line along with associated bays at Allahabad under Transmission System Associated with Meja TPS in Northern Region.

Date of Hearing : 20.12.2018

Coram : Shri P.K. Pujari, Chairperson
Dr. M. K. Iyer, Member

Petitioner : Power Grid Corporation of India Ltd. (PGCIL)

Respondents : Rajasthan Rajya Vidyut Prasaran Nigam Ltd. (RRVPL) and 19 others

Parties present : Shri R. B. Sharma, Advocate, BRPL
Shri Mohit Mudgal, Advocate, BRPL
Ms. Swapna Seshadri, Advocate, PGCIL
Ms. Parichita Choudhary, Advocate, PGCIL
Shri Pallav Mongra, Advocate, PGCIL
Shri Mridul Chakravarthy, Advocate, PGCIL
Shri S. K. Venkatesan, PGCIL
Shri S. S. Raju, PGCIL
Shri Pankaj Sharma, PGCIL
Shri Vivek Kumar Singh, PGCIL
Shri Zafrul Hasan, PGCIL
Shri V. P. Rastogi, PGCIL
Shri Manoj Kr. Sharma, MUNPL

Record of Proceedings

At the request of Shri R. B. Sharma, learned counsel for BRPL, the hearing in the matter was adjourned. The next date of hearing will be intimated to the parties in due course of time.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)

